NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.S.P. No. 35/(MAH)/2017 M.A No. 372/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: The Federal Bank Limited

V/s.

M/s. Spectra Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME DESIGNATION

SIGNATURE

VivehS. Sawant Adv. for Pederal Bh

ORDER

MA 372/2017 in TCSP 35/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.12.2017.

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)